

**CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD**

O.A.No. 260/93

Ahmedabad this the 29th day of September, 1999.

**Hon'ble Mr. V. Ramakrishnan, Vice Chairman
Hon'ble Mr. A.S.Sanghavi, Judicial Member**

Balwantrai Balabhai Bhagat
Aged about 84 years, Train Driver grade 'A'
Retired from the service on 30.1.67
Loco Shed Department of the Western Railway
Under Divisional Railway Manager(E)
Rajkot Division, Rajkot,
Residing at: 42 Amrakunj Co.op.Hsg Society
Ramnagar, Sabarmati, Ahmedabad.

Applicant.

By Advocate: Mr. M.S. Pandya.

VERSUS

1. Union of India,
Owning and representing Western Railway
Administration through
The General Manager (E)
Western Railway,
Churchgate, Bombay.
 2. Divisional Railway Manager (E)
Western Railway, Rajkot Division,
Kothi Compound, Rajkot.

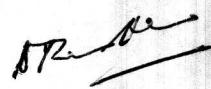
By Advocate: Mr. N.S. Shevde.

ORDER (Oral)

Hon'ble Mr. V. Ramakrishnan, Vice Chairman

This was taken up after having been listed for final hearing in due course. As we find that the learned counsel Mr. Pandya is no more, a notice was issued to the applicant to make alternative arrangement but the same ~~has been~~ seems to be returned with a remark that the applicant also has unfortunately expired. In the circumstances, the OA abates and is disposed of as such.


(A.S.Sanghavi)
Member(J)


(V.Ramakrishnan)
Vice Chairman

Vtc.

CENTRAL ADMINISTRATIVE TRIBUNAL, DELHI

Application No.

of 19

Transfer Application No.

CERTIFICATE

Certified that no further action is required to be taken and the case is fit for consignment to the Record Room (Decided)

Dated: 20/10/97

Countersigned.

~~Section Officer/Court Officer.~~

Signature of the Dealing
Assistant

~~Printed 20/10/01~~

CENTRAL ADMINISTRATIVE TRIBUNAL

AHMEDABAD BENCH

AHMEDABAD

CAUSE TITLE

081/260 (93)

NAME OF THE PARTIES

Mr. B. B. Blengat

VERSUS

U.O.I. & ORS.

SR NO.	DESCRIPTION OF DOCUMENTS	PAGE
01.	081	1 to 26
02.	Reply	27 to 30
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05.	O.O. dtd. 29-09-99	(2 pages)